

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 2323

TO BE ANSWERED ON 02<sup>nd</sup> January, 2018

**Drug Price Ceiling**

2323. SHRI G. HARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority has announced provisional ceiling prices of 761 medicines recently and if so, the details thereof;
- (b) whether it is true that the actual increase in prices after the introduction of GST is expected to be in the range of 2 to 3 per cent depending on the States; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;  
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS  
(SHRI MANSUKH L. MANDAVIYA)**

(a): National Pharmaceutical Pricing Authority (NPPA) has fixed the ceiling prices of 851 formulations/(packs) included in Revised Schedule-I of the Drugs (Prices Control) Order, 2013 (DPCO, 2013). The details have been uploaded on NPPA's website i.e. [www.nppaindia.nic.in](http://www.nppaindia.nic.in).

(b) & (c): NPPA has analysed the impact of Goods and Services Tax (GST) on the prices of the formulations and it is noticed that that there will be almost no impact on the prices of non-scheduled formulation which account for nearly 80% of the total pharmaceuticals sector. In respect of Scheduled formulations, there is no impact on the prices of about 4% formulations, which mainly include formulations related to Immunisation Program, Anti-cancer, Oral rehydration salts, Contraceptives etc. In most of the remaining formulations, which account for nearly 16% of total pharmaceutical sector, there is an increase in the prices to the extent of nearly 2.30%.

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